

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Summer vacation 2022- arrangement notified.

ORDER

No: 592 of 2022/RG

Dated: 21-05-2022

1. It is hereby notified that the Hon'ble High Court of Jammu & Kashmir and Ladakh will observe Summer Vacations with effect from 6th of June, 2022 to 24th of June, 2022 (both days inclusive). The period commencing from 6th to 11th of June, 2022 shall be **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both wings of the High Court of J&K and Ladakh, named in Column(1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their names in Column(2).

| (1) | | (2) |
|---|---|---|
| Srinagar Wing | | |
| Hon'ble Mr. Justice Mohd Akram Chowdhary | : | 13 th to 17 th June, 2022 |
| Hon'ble Ms. Justice Moksha Khajuria Kazmi | : | 20 th to 24 th June, 2022 |
| Jammu Wing | | |
| Hon'ble Mr. Justice Mohan Lal | : | 13 th to 17 th June, 2022 |
| Hon'ble Mr. Justice Rahul Bharti | : | 20 th to 24 th June, 2022 |

By Order.

(Sanjeev Gupta)
Registrar General

No: 15909-935/RG/95

Dated: 21-05-2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar
..... for information
5. Registrar Judicial, High Court Wing Jammu/Srinagar
6. President, High Court Bar Association, Jammu/Srinagar.
7. Joint Registrar Judicial/Protocol, High Court Wing Jammu/Srinagar.
..... for information and necessary action.
8. CPC, e-Courts, High Court of J&K and Ladakh for information and getting the same uploaded on the official website of the Hon'ble High Court.
9. Director Finance, High Court of J&K and Ladakh, for information.
10. Incharge Library, High Court Wing Jammu/Srinagar
..... for information and necessary action.
11. Manager Government Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.

Registrar General